out of them are being utilised in this particular centre which is mentioned in the question?

Shri L. N. Mishra: All the trained teachers are being utilised.

Mr. Deputy-Speaker: The number is not available.

Shri L. N. Mishra: So far we have 10 centres, and 43 are working. We propose to have 7 centres more.

Shri B. Das Gupta: How many such workers' education centres have been opened throughout West Bengal?

Shri L. N. Mishra: In West Bengal, at the present moment, there is one at Calcutta and they are having unit levels. At present, there are 7 unit level training programmes.

श्री रामसिंह भाई बर्मी : नया यह बात सही है कि कुछ एम्पलायसं न तृदतीब सम्मेलन के निर्णय के धनुसार श्रमिकों को प्रशिक्षण के दौरान पूरा बेतन देने से इन्कार कर दिया है, जिसके कारण श्रमिक प्रशिक्षण नहीं ले पा रहे हैं ?

भी ल० ना० मिश्रः ऐसी सूचना नहीं है, लेकिन प्रगर ऐसी बात होगी, तो हम प्रयास करेगें कि उनको पूरा बेतन मिल भीर वें ट्रेनिंग ले।

Paper Mill in Madras

*1277. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether a paper mill is being started with the support of United States Banks in Madras; and
- (b) if so, the full details of the same and the total American investment?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. One scheme has been licensed for a capacity of 20,000 tons of paper per annum which is likely to cost Rs. 6 crores. The investment of the American collaborators in the equity capital is expected to be about Rs. 75 lakhs against the foreign exchange requirement of about Rs. 4 crores. As regards the balance, ways and means are still being explored and the party is negotiating with credit institutions in America for the credit requirement of the total foreign exchange for the project.

Shri P. G. Deb: May I know whether the Government of India are a party to it?

Shri Manubhai Shah: No, they are not a participant, but they are a party to approving the scheme.

Shri Yadav Narain Jadhav: May I know what raw material is to be used for this paper-making?

Shri Manubhai Shah: It is largely bagasse, and bamboo from the Nilgiri forests.

Shrimati Parvathi Krishnan: May I know where the factory is to be set up, and whether it is to be in the private sector or the public sector?

Shri Manubhai Shah: It is to be set up in the area represented by the hon. Member in Madras State, basing on raw materials from Nilgiri forest area.

Shri Tangamani: How long will it take for overcoming the foreign exchange difficulties and letting the establishment of this unit to be completed?

Shri Manubhai Shah: Already everything has been finalised. It is a question of arranging the credit for the total foreign exchange requirement which otherwise will be available from the Export-Import Bank loan. But the party desires to have independent credit institutions subscribe to it. We have no objection to these negotiations.

Shri K. N. Pandey: In view of fact that there is a large number of sugar factories and surplus quantity of bagasse in U.P., will the Ministry consider it desirable to start a paper factory there?

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Mr. Deputy-Speaker: It is a suggestion for action.

Shri Tyagi: Are Government contemplating starting a number of other smaller paper-making units in various parts of the country? If so, will they consider the feasibility of starting one in Dehra Dun which has got enough of raw material like twisted pin.

Mr. Deputy-Speaker: Let this be started first.

Shri Manubhai Shah: The hon. Members will be glad to know that 61 small scale paper plants have been already approved by Government. All the paper units in the small scale, medium scale and large scale are to be set up by private industry. A large number of proposals is coming forward. If a proposal came from any area which the hon. Member indicated, it will certainly be very favourably considered.

Shrimati Parvathi Krishnan: I want to know whether this factory is coming up in the private sector or public sector, and if it is in the private sector, which is the party that has taken it up.

Shr! Manubhai Shah: As is obvious from the earlier answer, it is in the private sector taken up by a private party in Madras State.

Shri Parvathi Krishnan: What is the name of the party?

Mr. Deputy-Speaker The name is not yet available.

Shri Palaniyandy: Recently Government have given licences to manufacturers in the small scale paper industry. It has taken a long time for these people to get the machinery. Will Government give all facilities for import of the machinery for the small scale paper industry?

Shri Manubhai Shah: I am glad the question has been asked. Government have approved 3 projects to

manufacture small scale and medium scale machinery for the paper industry. 12 units will be delivered by one factory this year, 6 by another and 6 by a third. Therefore, 24 locally made plants will be available in the country from year to year from this year. Hence, it will not be worthwhile to spend large amounts on foreign exchange when indigenous capacity is growing.

Dye Stuff Case

*1278. Shri N. R. Muniswamy: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2319 on the 8th May, 1959 and state the further progress made in the departmental enquiry in Bombay Dye stuff case?

The Minister of Commerce (Shri Kanungo): The enquiry has since been completed and the report is under examination.

Shri N. R. Muniswamy: May I know what were the difficulties or impediments in the way of coming to a final conclusion all these two years?

Shri Kanungo: After the case was decided by the Bombay High Court, consultation had to be carried on with the law officers of the Government of India and the Government of Bombay. Therefore, there was delay in serving charge-sheets on the party concerned. That delay has delayed the whole procedure. The report had been received in October 1959 and it is being examined for final decision.

Shri N. R. Muniswamy: When was the report received by the Government and what are the salient features of the recommendations?

Shri Kanungo: As I mentioned before, the report was received by the C.C.I. who is the officer concerned, in October, 1959; and I have no information about the contents of the report.